BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 153/2017 With C.P. (I.B) No. 39/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

Name of the Company:

Standard Chartered Bank Ltd.

V/s.

Essar Steels Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Respondent

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** Sv. Dorocete 1. SLUR LBH 2. Keyn Geenelle. Advocate Respondent letitioner) Advocate (Rueral (2) Marnal Torvede (4) Lashesh Strijannesky Sr. Adw Adw (3) Sandrey Singhi (6) Siddharth Tooke Adw 1/2 Singlie 2 Co., Her. Hihir Thakore, Sr. Adv. Respondent Respondent 7 feet Raheel Patel Adv.

<u>ORDER</u>

Nisag Desai Aelv.

Learned Senior Advocate Mr. Kamal Trivedi with Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Siddharth Joshi present for Financial Creditor/ Applicant. Learned

Senior Advocate Mr. Saurabh Soparkar with Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Nisarg Desai present for Respondent.

Copy of the order of the Hon'ble High Court of Gujarat filed by petitioner before the Registry.

Learned Counsel appearing for Respondent requested time for filing objection for the Company.

Respondent shall file its objections, if any, on or before 24.07.2017 serving a copy on the Counsels for Petitioner by 22.07.2017.

List the matter on 24.07.2017 for objections and for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of July, 2017.